

Violation of the said guidelines entails a penalty on the dealer. Regarding supply of refills within the time limit prescribed, the position has been clarified in reply to part (a) of this question.

Further to improve customer service in the trans-Yamuna area, it has been planned to open two new distributorships during the current year and two more in the next year.

Policy for Cameramen's Promotion/ Selection

9701. SHRI R.L.P. VERMA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) in what way T. V. Cameramen Cadre differs in functioning from F.D. Cameramen ; and

(b) what policy has been adopted for Cameramen promotion/selection grades and pay scales etc.?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) :

(a) In Doordarshan, there are only 2 grades of cameramen—

(a) Grade I	Rs. 840-1200
(b) Grade II	Rs. 550-900

In the Films Division, there are following 7 grades :

(a) Chief Cameramen,	Rs. 840.1200
(b) Newsreel Officer	Rs. 840-1200
(c) Cameramen (Cartoon film Unit)	Rs. 840-1200
(d) Cameramen) S.G.	Rs. 840-1200 Rs. 650- 960
(e) Asstt. Newsreel Officer	Rs. 550- 900
(f) Asstt. Cameramen	Rs. 425- 700
(g) Photographer	Rs. 260- 400

The Cameramen in Doordarshan are presently in the Staff Artist Cadre. There is a proposal to treat them regular Govt. servants subject to their options. However, the Cameramen in the Films Division are regular Govt. servants.

(b) Cameramen Grade II of Doordarshan with three years service in the grade are eligible to be considered for promotion as Cameramen Grade I. The promotion depends on the availability of vacancies in the cadre of Cameramen Grade I. At present, there is no proposal for creating selection grade posts for Doordarshan Cameramen.

Policy Regarding Transfer of Employees in H.P.C.L.

9702. SHRI CHHOTAY SINGH YADAV :
SHRI RAJESH KUMAR SINGH :

Will the Minister of ENERGY be pleased to state :

(a) what is the policy in Hindustan Petroleum Corporation Ltd. regarding transfer of its employees for one city/location to another;

(b) is it a fact that HPCL is continuing the transfer policy followed by the ESSO even after the nationalisation of the company; if so; the reasons therefor;

(c) if the answer to (b) above be in the negative, location-wise particulars of all the employees who have not been subjected to transfer for the last ten years and are drawing salary of rupees three thousands per mensem and above; and

(d) details of all the benefits available in HPCL to an employee on his transfer from one city to another location?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) to (d) The required information is being collected and will be laid on the table of Lok Sabha.